

Court on 23rd October, 1957 regarding discovery and inspection of documents.

Compulsory Primary Education in Cantonments

*528. **Sardar Iqbal Singh:** Will the Minister of Defence be pleased to refer to the reply given to Starred Question No. 1231, on the 27th August, 1957, and state the up-to-date progress made regarding the question of introduction of compulsory primary education in Cantonments?

The Deputy Minister of Defence (Shri Raghuramiah): It has since been decided that it will be more convenient to amend Section 116(n) of the Cantonments Act simultaneously with other amendments which have become necessary to several sections of the Cantonments Act, 1924, as a result of the constitutional changes, and the reforms which have been introduced in the Cantonment administration by executive orders at present, and also to give effect to the decisions which the Government might take on the extensive recommendations made by the Estimates Committee last year. It is hoped to introduce this comprehensive legislation early.

State Bank of India

655. **Shri Anrudh Sinha:** Will the Minister of Finance be pleased to state the number of branches, pay and sub-offices of the State Bank of India opened in the State of Bihar since nationalisation of the Imperial Bank of India, with their location?

The Minister of Finance (Shri T. T. Krishnamachari): 7 branches and 2 sub-offices (pay-offices) have been opened by the State Bank of India at the following places in Bihar since its inception on 1st July, 1955:—

Branches

1. Arrah
2. Daltonganj
3. Dumka
4. Giridih
5. Hajipur
6. Hazaribagh
7. Motihari

Sub-Offices (Pay-Offices)

1. Sakri
2. Chakradharpur.

Joint Stock Companies

656. **Shri V. P. Nayar:** Will the Minister of Finance be pleased to state:

(a) the total number of companies registered as on the 15th October, 1957 under the Indian Companies Act;

(b) the number of private limited companies, public limited and companies limited by guarantees but not having a share capital; and

(c) the foreign investments in each category of the above mentioned companies?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The number of companies as on 30th September, 1957 under the different heads mentioned are as follows:—

(i) Number of public limited companies ..	9,342
(ii) Number of private limited companies ..	20,047
(iii) Number of companies limited by guarantee and associations not for profit ..	1,289
Total ..	<u>30,678</u>

(c) The information is not available, as none of the statutory returns filed by companies with the Registrars under the Companies Act, 1956 are required to furnish this information.

केन्द्रीय गुप्तचर विभाग

६५७. श्री श्री नारायण दास :
गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) कलकत्ता में केन्द्रीय गुप्तचर प्रशिक्षण स्कूल, केन्द्रीय उंगली बिहल विभाग